

(e) the action proposed by DoT against these operators against the episode of stealing power?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) As reported in The Pioneer dated 2nd December, 2010 (Lucknow Edition) the news has appeared that the telecom towers of Vodafone and Airtel at three places in the State have been found to be running on pilfered power.

(b) As reported in the above Paper, the UP Power Corporation Ltd (UPPCL) enforcement team found that electricity was being inappropriately used.

(c) This being a State subject, there is no loss to the Central Government on this account.

(d) and (e) This is a matter between the concerned agency and the Licencee and this has to be dealt under applicable law.

#### **ATM facility in post offices**

†3455. SHRI BRIJLAL KHABRI: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government is considering to provide ATM facility also to the customers of Post Offices;

(b) if so, the details thereof;

(c) by when the above said plan would be implemented; and

(d) the steps taken so far by Government to implement the above said plan?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) to (d) It is proposed to introduce Core Banking Solution (CBS) in selected post offices. Consequent upon introduction of Core Banking Solution in selected post offices, the question of providing ATM facility to the account holders of those post offices would arise.

#### **BSNL target of 3G services**

3456. SHRIMATI GUNDU SUDHARANI: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state: